(b) if so, the number of persons kidnapped and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Information is being collected and will be placed on the Table of the House.

Assistance to States under DPAP

7335. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) the areas declared as drought prone areas during 1989-90, State-wise;

(b) whether any requests for Central assistance for providing relief in these areas have been received from State Governments recently; and

(c) if so, the details thereof and Government's reaction thereto? THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRICUL-TURE (SHRI UPENDRA NATH VERMA): (a) No areas were declared as drought prone areas during 1989-90. However, during the year, the on-going Drought Prone Areas Programme continued to be implemented in 91 districts of 13 States based on the recommendations of the Task Force of DPAP(1982), as modified by the Inter Departmental Group (1984).

(b) and (c). During 1989-90, the State Governments of Jammu and Kashmir Madhya Pradesh, Rajasthan and Uttar Pradesh sought Central assistance for drought relief in respect of 80 districts as given in the statement below. Based on the recommendations of the Central Team and the High Level Committee on Relief, Ceilings on expenditure were approved to these States for 1989-90, as per details given below:—

(Rs. in crores)

SI. No.	State		Ceiling approved
1	2		3
1.	Jammu & Kashmir		6.24
			(including 3.64 for
			1990-91)
2.	Madhya Pradesh		18.17
3.	Rajasthan		16.77
4.	Uttar Pradesh		14.55
	STATEMENT	2.	Budgam
Names	of the Districts affected by post	З.	Baramulla
Monsoo	n Drought-1989 (As reported by States)		
	······································	4.	Kumwara
I.	JAMMU & KASHMIR:		
	1. Anantnag	5.	Pulwama

H.

6.	Srinagar	uı.	RAJA	RAJASTHAN:	
7.	Jammu		1.	Ajmer	
8.	Kathua		2.	Alwar	
9.	Udhampur		3.	Banswara	
10.	Doda		4.	Barmer	
11.	Rajouri		5.	Bhilwara	
12.	Poonch		6.	Bikaner	
MAD	HYA PRADESH:		7.	Bundi	
1.	Durg		8.	Churu	
2 .	Dhar		9.	Dholpur	
3.	Rajgarh		10.	Dun gerpu r	
4.	Bilaspur		11.	Ganganagar	
5.	Shivpuri		1 2 .	Jaipur	
6.	Shajapur		13.	Jaisalmer	
7.	Khandwa		14.	Jalore	
8.	Balaghat		15.	Jhalawar	
9.	Tikamgarh		16.	Jhunjhunu	
10.	Rajnandgaon		17.	Jodhpur	
11.	Guna		18.	Kota	
12.	Raipur		19.	Nagaur	
13.	Rewa		20.	Pali	
14.	Morena		21.	Sawai Madhopur	
15.	Gwalior		22 .	Sikar	
16.	Chhatarpur		23 .	Sirohi	

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	24.	Tonk	22.	Moradabad		
	25.	Udaipur	23.	Muzzafarnagar		
IV. UTTAR PR		AR PRADESH:	24.	Rae Bareilli		
	1.	Agra	25.	Shahjahanpur		
	2.	Allahabad	26.	Sultanpur		
	3.	Aligarh	27.	Unnao.		
	4.	Banda	[Translation]			
	5.	Bareilly	Cooperation Between India and Portu- gal 7336. SHRI RAJVEER SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:			
	6.	Bijnor				
	7.	Etah				
	8.	Fatepur				
	9.	Ferozabad	 (a) the issues which are under consid- eration at present between India and Portu- gal for extending bilateral cooperation; and 			
	10.	Farukhabad				
	11.	Ghazıabad	(b) the extent to which both the countries are likely to be benefitted as a result of cooperation in this regard? THE MINISTER OF EXTERNAL AF-FAIRS (SHRI I.K. GUJRAL): (a) and (b). India and Portugal are interested in strengthening bilateral cooperation in all fields, including political, economic, commercial and cultural for mutual benefit. Contacts between the two countries are taking place on a continuing basis in these different fields.			
	12.	Hamırpur				
	13.	Hardoi				
	14.	Jalaun				
	15.	Jhansi				
	16.	Kanpur Dehat				
	17.	Kanpur Nagar	[English]			
	18.	Lalitpur	Development			
	19.	Mainpuri	Development of Fisheries in Maharash- tra			
	20.	Mathura		RI VASANT SATHE: Will the		
	21.	Meerut	Minister of AGRICULTURE be pleased to state:			